

ANNEXURE -1

Name of Corporate Debtor : M/s Albanna Engineering (India) Private Limited

Date of commencement of Liquidation : Dec 2,2021

List of stakeholders as on : Jan 6,2022 (updated upto Dec 05,2022)

List of Secured Financial Creditors

| | | | | | | | | | | | | | | Amount (Rs) | |
|---------------------------------|-------------------------|-----------------------------------|------------------------|----------------------------------|------------------------|--|--|-------------------------------------|------------------------------------|---|-----------------------------------|---|---------------------------------|---|----------------|
| | | Details of Claims Received | | Details of Claim Admitted | | | | | | | | | | | |
| SI no | Name of Creditor | Date of Receipt | Amount of Claim | Amount of claim admitted | Nature of Claim | Amount covered by security interest | Whether security int relinquished (Y/N) | Details of security interest | Amount covered by guarantee | % share in total amount of claims admitted | Amount of contingent claim | Amount of any mutual dues which may be set off | Amount of claim rejected | Amount of claim under verification | Remarks |
| 1 | Punjab National Bank | 28-12-2021 | 6,09,44,983 | 5,35,15,489 | Financial Loan | Yes | Y | Goods,book debts - missing | Personal guarantee | 86 | 0 | 0 | 74,29,494 | | Note -1 /2 |
| 2 | Gosree Finance Ltd | 30-12-2021 | 89,79,976 | 89,79,976 | Financial Loan | Yes | Y | Book debts - missing | Personal guarantee | 14 | 0 | 0 | 0 | 0 | Note -2 |
| | | | 6,99,24,959 | 6,24,95,465 | | | | | | | | | | | |
| 100% PAID IN LIQUIDATION | | | | 6,24,95,465 | | | | | | | | | | | |
| | | | | | | | | | | | | 74,29,494 | | - | |

Note:

Note-1: Relinquishment of security interest : In the absence of secured assets (goods and book debts which are not available /missing) for recovery the financial creditors do not seem to have any secured assets to recover other than personal guarantees.

M/s Punjab National Bank has in addition recovered from the corporate guarantee of 100% holding company of their CD in UAE an amount of Rs. 10.42 crores and adjusted from above loan. M/s PNB has informed in Liquidation that it has received Rs. 40 lacs as TDS refund which has also been adjusted from their dues.

Note 2: PNB Original claim has been reduced to the extend of some reimbursement of costs based on mutual discussions

The FC's has been fully settled in Liquidation